



- (c) Terms and conditions of the ECB
- (i) Rate of interest :
  - (ii) Up-front fee :
  - (iii) Management fee :
  - (iv) Other charges, if any (Please specify) :
  - (v) All-in-cost :
  - (vi) Commitment fee :
  - (vii) Rate of penal interest :
  - (viii) Period of ECB :
  - (ix) Details of call/put option, if any. :
  - (x) Grace / moratorium period :
  - (xi) Repayment terms (half yearly/annually/bullet) :
  - (xii) Average maturity :

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## 2. Details of the lender

Name and address of the lender/supplier

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## 3. Nature of security to be provided, if any.

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## PART C – INFORMATION ABOUT DRAW DOWN AND REPAYMENTS

Proposed Schedule								
Draw-down			Repayment of Principal			Interest Payment		
Month	Year	Amount	Month	Year	Amount	Month	Year	Amount

## PART D – ADDITIONAL INFORMATION

### 1. Information about the project

- i) Name & location of the project :
- ii) Total cost of the project : Rs. USD
- iii) Total ECB as a % of project cost :
- iv) Nature of the project :
- v) Whether Appraised by financial institution/bank :
- vi) Infrastructure Sector :
  - a) Power
  - b) Telecommunication
  - c) Railways
  - d) Roads including bridges
  - e) Ports
  - f) Industrial parks
  - g) Urban infrastructure - Water supply, Sanitation and sewerage.
- vii) Whether requires clearance from any statutory authority ? If yes, furnish the name of authority, clearance no. and date.

2. ECB availed in the current & previous three financial years-(not applicable for the first time borrower)					
Year	Registration No.	Currency	Loan Amount	Amount disbursed	Amount outstanding*

\* net of repayments, if any, on the date of application.

### PART E – CERTIFICATIONS

#### 1. By the applicant

We hereby certify that (i) the particulars given above are true and correct to the best of our knowledge and belief and (ii) the ECB to be raised will be utilised for permitted purposes.

\_\_\_\_\_  
(Signature of Authorised Official of the applicant)

Place \_\_\_\_\_

Name: \_\_\_\_\_

Date \_\_\_\_\_

Stamp

Designation \_\_\_\_\_

Phone No. \_\_\_\_\_

Fax \_\_\_\_\_

E-mail \_\_\_\_\_

2.

By the authorised dealer –

We hereby certify that (i) the applicant is our customer and (ii) we have scrutinised the application and the original letter of offer from the lender/supplier and documents relating to proposed borrowing and found the same to be in order.

\_\_\_\_\_  
(Signature of Authorised Official)

Place \_\_\_\_\_

Name \_\_\_\_\_

Date \_\_\_\_\_

Stamp

Name of the Bank/branch \_\_\_\_\_

A.D.Code \_\_\_\_\_

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